

WRITTEN ANSWERS TO QUESTIONS

Ceiling on Procurement of Foodgrains

*370. SHRI CHITTA BASU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have put a limit of procuring only 12.5 percent of the domestic foodgrains by the public agencies while it is estimated that about 30 percent of the total production in the case of paddy and about 50 percent of the total production in the case of wheat constitute the marketable surplus ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b) No, Sir. Paddy and wheat are procured by Government agencies under price support operations and all quantities offered by farmers for sale at the support price are purchased, subject to their conforming to the specifications fixed by the Government. Rice is collected by way of levy from millers/dealers, etc.

L. & D.O. Ban on Inspection of Buildings in Rehabilitation Colonies, Delhi

*371 SHRI ATAL BIHARI VAJPAYEE
SHRI SURAJ BHAN

Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing :

(a) whether it is a fact that in February 1971 ban was put on inspection of buildings in the rehabilitation colonies on the land leased out by L. & D. O. Delhi ;

(b) as a result thereof, how much collection of arrears is estimated to have piled up and also the interest thereon as yet as :

(i) ground rent to have been reviewed every year at the prevailing market rates, and

(ii) premium charges for misuse, damages, additional constructions etc.; and

(c) what are the full facts in this regard and impact of corrective measures taken in each of the last three years ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) to (c) : The ban was imposed in February, 1971 and was lifted on 29-8-72. It was again reimposed in May, 1978, in respect of rehabilitation properties to avoid hardship to displaced persons. The question of arrears on account of the ban does not arise.

Requirement of Food Grains vis-a-vis its Production

*373. SHRI SUDHIR GIRI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to lay a statement showing :

(a) whether Government have assessed the total quantity of foodgrains required in 1984 and if so, the details thereof;

(b) the total quantity of foodgrains expected to be produced in 1984;

(c) the stock of foodgrains to remain with Government at the end of the year 1983 and

(d) the total quantity of foodgrains released by Government for distribution through Public Distribution System in 1983 (upto November) ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) It is not possible to estimate precisely the total quantity of foodgrains for public distribution system required in 1984, due to various uncertain factors, such as level of production in the country, open

market availability, behaviour of prices in the open market, etc.

(b) Subject to weather conditions, the plan target of total production of 142 million tonnes of foodgrains during the crop year 1983-84 (July-June) is expected to be achieved.

(c) On the basis of the present trends a stock of about 15 million tonnes of foodgrains is expected to be available with public agencies at the end of 1983.

(d) Figures of public distribution of foodgrains are available only upto the end of October, 1983. The total quantity distributed during the period was about 13.9 million tonnes.

सार्वजनिक वितरण प्रणाली को मजबूत करने के लिए निगम

*374. श्री मूल चन्द डागा : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन राज्यों ने केन्द्रीय सरकार की सलाह पर सार्वजनिक वितरण प्रणाली को मजबूत करने के लिए निगमों की स्थापना की

है और इस प्रयोजन के लिए कितने निगम स्थापित किये गये हैं तथा किन-किन राज्यों में निगमों की स्थापना किया जाना अभी बाकी है; और

(ख) क्या छठी पंचवर्षीय योजना में पूर्वोत्तर राज्यों में नागरिक आपूर्ति निगमों की स्थापना की गई है और उनके द्वारा किये गये कार्य का ब्यौरा क्या है और केन्द्र द्वारा प्रत्येक निगम को वित्तीय सहायता के रूप में कितनी धनराशि दी गई ?

खाद्य और नागरिक पूर्ति मंत्रालय के राज्य मंत्री (श्री भागवत भ्मा आजाद) :

(क) और (ख) जिन राज्यों ने नागरिक पूर्ति निगमों की स्थापना की है, उनके नाम संलग्न विवरण में दिये गये हैं। उत्तर-पूर्वी राज्यों में से किसी ने भी अब तक न तो नागरिक पूर्ति निगम की स्थापना की है और न ही उन्होंने छठी पंचवर्षीय योजना के दौरान केन्द्र द्वारा किये गये वित्तीय सहायता के प्रावधान का उपयोग किया है।

विवरण

राज्यों/संघ राज्य क्षेत्रों, जहां नागरिक पूर्ति निगम गठित किये गये हैं, के नाम दर्शाने वाला विवरण

क्र०सं०	राज्य/संघ शासित क्षेत्र का नाम	नागरिक पूर्ति निगम का नाम
1.	आन्ध्र प्रदेश	आन्ध्र प्रदेश नागरिक पूर्ति निगम
2.	बिहार	बिहार राज्य नागरिक पूर्ति निगम
3.	हिमाचल प्रदेश	हिमाचल प्रदेश नागरिक पूर्ति निगम लि०
4.	केरल	केरल राज्य नागरिक पूर्ति निगम लि०
5.	कर्नाटक	कर्नाटक खाद्य और नागरिक पूर्ति निगम लि०
6.	पंजाब	नागरिक पूर्ति निगम, पंजाब